

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

In the matter of :

Mr. Nitin Bansal and Anr.

165/213/ND/2018

.. PETITIONER

Vs.

M/s Arjun Sharma & Ors.

.... RESPONDENT

SECTION

U/s 213

Order delivered on 29.11.2019

Coram :

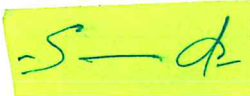
CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (JUDICIAL)
SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op. Creditor : Mr.Dhrubajit Saikia, Advocate
Respondent/Corporate Debtor : Mr. Himanshu Harbola, Mr. Ketan Madan, Advocates
For the RP :

ORDER

Both the sides are present. Pleadings are complete. Matter is posted for making **final submissions**.

Put up on 27.01.2020.



(K. K. VOHRA)
MEMBER (TECHNICAL)

U. D. Mehta



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)